

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2526

ANSWERED ON:04.12.2007

COMMITTEE TO BAN LOTTERY TRADE

More Shri Vasant Rao J.; Shingada Shri Damodar Barku; Suryawanshi Shri Narsing Hulla

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a Parliamentary Committee on Lottery Trade was formed under Chairmanship of Shri Pranab Mukherjee;
- (b) if so, the details of the recommendations made by the Committee;
- (c) whether the Government proposes to amend the Lotteries (Regulation) Act, 1998; and
- (d) if so, the details and time by when the amendment is likely to be made?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT)

- (a): A Departmental-related Parliamentary Standing Committee on Home Affairs, chaired by Shri Pranab Mukherjee was constituted for examining the Lotteries (Prohibition) Bill (1999) introduced in the Rajya Sabha on 23.12.1999.
- (b): There was no consensus in the Committee on the Bill. The Committee in its Report suggested that on the basis of the divergent views expressed by the Members, the Government may evolve a consensus at the political level. At the all party meeting convened on 6.2.2006, the overwhelming view was that lotteries should not be prohibited but there should be stronger and more effective regulation of the Lotteries (Regulation) Act, 1998.
- (c): There is no such Bill under consideration at present.
- (d): Does not arise.